

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1342
TO BE ANSWERED ON 14TH DECEMBER, 2022**

NEW FCI GODOWNS IN ANDHRA PRADESH

**1342. SHRIMATI GODDETI MADHAVI:
SHRI SRIDHAR KOTAGIRI:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has established any new Food Corporation of India (FCI) godowns in the State of Andhra Pradesh (AP) in the last three years;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to establish any new FCI godowns in Srikakulam, Vijayanagaram and Visakhapatnam districts of Andhra Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): No, Sir. Andhra Pradesh being a decentralized procurement State, procurement, storage and distribution under National Food Security Act (NFSA)/ Other Welfare Schemes (OWS) is handled by State Government. Food Corporation of India (FCI) comes into the picture in case of surplus procurement, where stocks are taken over by FCI and moved out to consuming states.

However, as on 01.11.2022, FCI has 9.56 LMT (Owned-09.00 LMT + Hired-0.56 LMT) capacity in Andhra Pradesh. Foodgrain stocks with FCI as on 09.12.2022 was 2.65 LMT.

(c) & (d): Questions do not arise.
